GOVERNMENT OF INDIA MINISTRY OF PLANNING

RAJYA SABHA UNSTARRED QUESTION No. 1424 TO BE ANSWERED ON 13.03.2023

PROJECTS/PROPOSALS PENDING WITH THE NITI AAYOG

1424 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of PLANNING be pleased to state:

- (a) the list of projects/proposals pending with the NITI Aayog(erstwhile PlanningCommission) for approval as on date and the date of pendency of these projects, State-wise;
- (b) the reasons for not according approval to these projects;
- (c) whether Government has received requests from the States to accord approval to these projects;
- (d) if so, the details thereof, State-wise; and
- (e) the response of Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) to (e): Erstwhile Planning Commission approved/sanctioned project proposals received from State Governments under the One Time Additional Central Assistance (OTACA)/ Special Plan Assistance (SPA) till 2014-15 and recommended to the Ministry of Finance for the release of funds. Subsequent to the establishment of NITI Aayog, the practice of approval/sanctioning of such project proposals has been discontinued from 2015-16. NITI Aayog is the successor in interest to the Planning Commission. It is a think tank to the Government to provide a critical directional and strategic input into the development process. Approval of Central/State projects is no longer in the purview of the NITI Aayog.
